

# HIGH COURT OF JHARKHAND, RANCHI

## NOTIFICATION

THE 04<sup>th</sup> FEBRUARY, 2013

**No. 31A:** The Court have been pleased to designate the following Courts of District & Additional Sessions Judges mentioned in the Column No. 2 of the table as the Fast Track Courts for speedy trial of the pending rape cases in the respective Judgeships shown at Column No.3:-

Sl.No.	Name of the Court	Judgeship
1	2	3
1.	Sri Satya Prakash Sinha District & Additional Sessions Judge, Bokaro	Bokaro
2.	Sri Om Prakash Singh District & Additional Sessions Judge, Deoghar	Deoghar
3.	Sri Ram Sharma District & Additional Sessions Judge, Dhanbad	Dhanbad
4.	Sri Maya Shanker Rai District & Additional Sessions Judge, Garhwa	Garhwa
5.	Sri Akhil Kumar District & Additional Sessions Judge, Gumla	Gumla
6.	Sri Suresh Chandra Jaiswal District & Additional Sessions Judge, Hazaribagh	Hazaribagh
7.	Sri Shiv Sharan Dubey District & Additional Sessions Judge, Jamshedpur	Jamshedpur
8.	Sri Chandra Bhushan Singh District & Additional Sessions Judge, Sahibganj	Sahibganj

By order of the Court,

Sd/- **A.V.Singh**  
Registrar General

Memo No. 1067-1075/Apptt.

Dated Ranchi the 04<sup>th</sup> February, 2013

Copy forwarded to the Principal District & Sessions Judge, Bokaro/ Deoghar/ Dhanbad/ Garhwa/ Gumla/ Hazaribagh/ Jamshedpur/ Sahibganj and Officers concerned for information and needful (with a direction to transfer all rape cases pending in different Courts of the respective Judgeships to the designated Courts at the same time the cases of other nature may be transferred from the designated Courts to other Courts of District & Additional Sessions Judges, if required, so that the designated Courts may not be overburdened in comparison to other Courts)/ In charge NIC Cell, High Court of Jharkhand, Ranchi for uploading the aforesaid Notification on the website of the Court immediately.

(- For PDJs only.

  
Registrar General